

(c) details of the work proposed to be completed by the end of March, 1978?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Out of the 16.45 km. length of line from Dum Dum to Tollyganj, contracts have been awarded for a length of 6.71 kms. for the civil engineering structural work in different sections. The progress in different sections is as follows:

Section 1 (0.93 km. near Dum Dum): This is an elevated section and construction has been completed.

Section 2 (0.922 km. between Dum Dum and Belgachia): 30 per cent of work completed.

Section 3A (0.360 km. Belgachia station): 294 metres length of diaphragm wall completed.

Section 4A (0.200 km. in Chitpur Yard): Work has been started.

Section 10 (0.737 km. for Esplanade and Park Street Stations in the Maidan): 345 metres length of diaphragm wall completed.

Section 11 (0.83 km. in Maidan): 17 per cent of work completed.

Section 12 (0.89 km. for Maidan station and approaches): 35 per cent of work completed.

Section 15B (0.307 km. along Shyama Prasad Mukherjee Road): Contract awarded and work about to start.

Section 16A (0.215 kms. along Shyama Prasad Mukherjee Road): Contract awarded Preliminary work started.

Section 16B (0.06 km. under Budge Budge Branch road under bridge): Diaphragm wall work started.

Section 17A (0.84 km. along Deshpriya Sasmal Road): Contract just awarded:

Section 17B (0.425 km. near Tollyganj Club): Progress 50 per cent.

(b) Total amount spent upto September 1977 is Rs. 29.56 crores and percentage of work completed 11.5.

(c) Approximately 13 per cent overall progress is expected to be achieved upto March 1978.

Connection of Sealdah with Hasnabad Station

399. **SHRI M. A. HANNAN ALHAJ:** Will the Minister of RAILWAYS be pleased to state:

(a) whether any techno-economic survey has been undertaken for connecting Sealdah and Hasnabad stations by E.M.U. train; and

(b) if so, details of the techno-economic survey and action taken up-to-date?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise!

Proposal to change Election Laws

400. **SHRI KANWAR LAL GUPTA:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it a fact that Government wants to change the Election Laws at the earliest;

(b) if so, on what specific issues the Government intends to change the aforesaid law;

(c) whether Government propose to bring some legislation in the current Parliament session; and

(d) what is the reaction of Government Tarkunde Report and on the suggestions made by the Chief Electoral Officers' Conference, held recently in Nainital?